

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

102/241/242/ND/2019

In the matter of :

Mr. Anil Agrawal

.. PETITIONER

Vs.

Omega Icehill (P) Ltd

.. RESPONDENT

SECTION

Under Section 241/242

Order delivered on 14.10.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI KAPAL KUMAR VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor : Mr. Rohit Sharma, Mr. Rounat Nayak, Advocates
For the Respondent/Corporate Debtor :Mr. Anil Airi, Sr. Advocate, Mr. Nishant Menon,
Ms. Kavita Sarin, Mr. Shafiq Ahmed, Ms. Sukhanya Lal, Advocates
For the Intervener :

ORDER

Both the sides are present. It is submitted that pleadings are completed in application filed U/Sec.244 .

Matter posted for final submissions on 21.11.2019.

-Sd-

(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit